

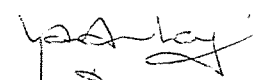

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/85/IB/2018  
PETITION NUMBER : TCP/351/IB/2017  
NAME OF THE PETITIONER(S) : FUJITEC INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : MARG LTD  
UNDER SECTION : 11

S.No.	Name (in Capital)	Represented by	Signature
1.	V. J. ARUL RAJ	COUNSEL FOR RESP.	
2.	A. NARAYANAN	Counsel for Petr.	

(24)

MA/85/IB/2018 IN TCP/351/IB/2017

**ORDER**

Counsel representing both the parties are present. Both parties submitted a joint memo of settlement signed by both the parties. Memo is taken on record and forms part of this order.

In view of joint memo of settlement, the matter is **closed** as **disposed of**.

*-set*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-set*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

knp